

FLEET REQUIREMENT UNIT

*1122. **Shri A. M. Thomas**: (a) Will the Minister of Defence be pleased to state whether there is any proposal by Government to establish a "fleet requirement unit" which would form the nucleus of a "fleet air arm" for the Indian Navy?

(b) If so, what is the nature and scope of the proposal?

(c) In what ways is Cochin port going to be utilised in this connection?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) A Fleet Requirement Unit is being formed at Cochin to co-operate with the Indian Naval Flotilla in Anti-Aircraft Gunnery and other exercises and operations requiring aircraft.

(c) The scheme does not involve the use of the Cochin Port at all

मध्य भारत में केन्द्रीय सुरक्षा पुलिस

* ११२४. श्री सुर्व्यंजनाब : (क) क्या राज्य संनी यह बतलाने की कृपा करेंगे कि मध्य भारत में किन स्थानों पर और कब से केन्द्रीय सुरक्षा पुलिस काम कर रही है ?

(ख) क्या वह राज्य पुलिस के सहयोग से काम कर रही है या स्वच्छन्द रूप से ?

(ग) क्या वह अपनी कार्यवाहियों का कुछ सामयिक प्रतिवेदन केन्द्रीय सरकार के पास भेजती है ।

The Minister of Home Affairs and States (Dr. Katju): (a) There is no Police Force known as "the Central Security Police" under the administrative control of the Central Government. If, however, the reference is to the Central Reserve Police, which is under the control of the Ministry of States, the reply is that no detachment of this force, whose headquarters are at Neemuch, is functioning at any place in Madhya Bharat. In fact the State Government has never asked for the loan of any detachment of the force for employment in the State.

(b) Does not arise.

(c) Does not arise.

EXPLOSION OF AMMUNITION BOX

*1125 **Sardar A. S. Saigal**: (a) Will the Minister of Defence be pleased to state whether it is a fact that an ammunition box exploded at Pulgaon in Madhya Pradesh on or about 23rd November, 1952?

(b) How many persons were killed, and what were their Ranks?

(c) How did the ammunition box explode and who was responsible for this?

(d) Do Government propose to pay compensation to the family of the deceased?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, on 22nd November, 1952.

(b) Two—One Pilot Officer and one labourer.

(c) A Court of Inquiry is being held to investigate the matter.

(d) Yes, if the conditions prescribed under the rules are satisfied.

INDIAN ACADEMY OF SCIENCES,
BANGALORE

526. **Shri S. C. Samanta**: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state who are the collaborators of Dr. C. V. Raman to help him in his research work at the Indian Academy of Sciences at Bangalore?

(b) How many papers have so far been published in minerology and Crystal Physics?

(c) How many papers are expected to be published in the near future and on which subjects?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). A statement giving the required information is placed on the Table of the House. [See Appendix VI, annexure No. 50]

INVESTMENT OF FOREIGN AND
INDIAN CAPITAL

527. **Shri Tushar Chatterjee**: Will the Minister of Finance be pleased to state the amount separately of foreign and Indian paid up capital invested and the percentage of former to the latter in the following industries:

(a) Jute Manufacture;

(b) Cotton Manufacture;

(c) Iron and Steel Hardware Manufacture;